## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# LOK SABHA UNSTARRED QUESTION NO. 982 TO BE ANSWERED ON 22<sup>ND</sup> November, 2016

#### **ALLOCATION OF KEROSENE**

#### 982. SHRI RAM CHARITRA NISHAD:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the allocation of kerosene under PDS has been reduced ten times in the last few years and if so, the details thereof;
- (b) whether the Government is considering to monetize and transfer in cash the subsidy element under the PDS especially the subsidy on kerosene and if so, details thereof; and
- (c) whether the Government has received any representation in this regard and if so, the steps taken by the Government in this regard?

### ANSWER

### MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a): Quota of PDS Kerosene in respect of States/UTs is rationalized based on various factors like increase in domestic LPG/PNG connections, non-lifting of PDS Kerosene quota by the concerned States/UTs, cap on Per Capita PDS SKO allocation and non-PNG population etc. Allocation of PDS Kerosene made to the States during the last 3 years is as under:

Year	Allocation in KL
2013-14	9086858
2014-15	8975538
2015-16	8685384

- (b) Ministry of Petroleum & Natural Gas had sent communication to all States/ UTs proposing implementation of Direct Benefit Transfer in PDS Kerosene (DBTK). Under the DBTK, PDS Kerosene is sold to the identified beneficiaries at non-subsidized rates and the applicable subsidy is directly transferred into the bank account of the beneficiaries.
- (c) Jharkhand has become the first State in the country to implement DBTK from 1.10.2016. Further, State Governments of Gujarat, Madhya Pradesh, Chhatisgarh, Maharashtra, Rajasthan and Himachal Pradesh have indicated their willingness to implement DBTK.

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